ELECTION MATTER
URGENT

F.No. C-50/26/2020-Ad.II
Government of India
Ministry of Finance
Department of Revenue
(Central Board of Indirect Taxes & Customs)

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North Block, New Delhi- 110001
Dated: 27th February, 2021

To
The concerned Pr. Chief Commissioners/ Pr. Director Generals/ Chief Commissioners/
Director Generals of CBIC

Subject: General Elections to the Legislative Assemblies of Assam, Kerala,
Puducherry, Tamil Nadu and West Bengal and some Bye-elections, 2021-
Virtual Briefing Meeting of Observers on 03.03.2021-Regarding.

Sir,

I am directed to forward herewith a copy of Election Commission of India’s letter No.
464/ECI/LET/EEM/Exp. Obs./EEPS/2021/Vol. I dated 27.02.2021 (copy enclosed) on the
subject mentioned above.

2. It is requested that the IRS (C&IT) Officers (as per enclosed list) may be directed to
ensure their presence on 03.03.2021 from 9 AM onwards at Vigyan Bhawan, (Plenary Hall),
Maulana Azad Road, New Delhi-110001 for Virtual Briefing, without fail.

Yours faithfully,

(S.A. Ansari)
Under Secretary to the Government of India
Tel: 23095529/E-mail: sa.ansari@nic.in

Encl. As Above.

Copy to:

1. The website Manager, CBIC with the request to upload this letter along-with the
enclosures on the official website of CBIC with a ticker.
2. Shri Anup Kumar Khakhhlary, Under Secretary, Election Commission of India, Nirvachan
Sadan, Ashoka Road, New Delhi- 110001, w.r.t. the Commission’s letter referred above.

(S.A. Ansari)
Under Secretary to the Government of India